BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

EXECUTION APPLICATION NO. 3 OF 2025
IN
ORIGINAL APPLICATION NO. 60 OF 2014

IN THE MATTER OF:

Society for Protection of Culture Heritage Environment Tradition and Protection of National Awareness (also known as SPCHETNA) **Applicant**

V/s

Delhi Development Authority & Ors. **Respondent**

MEMO OF PARTIES (As per order dated 10.01.2025)

Society for Protection of Culture Heritage Environment Tradition and Protection of National Awareness (also known as SPCHETNA) **Applicant**

Versus

1. **Delhi Development Authority,**
   Through its Vice Chairman,
   Vikas Sadan, New Delhi- 110003.
   Email: vcdda@dda.org.in **Respondent No. 1**

2. **M/s Jhankar Banquets,**
   Through its partner Usha Kapoor
   G-87, Preet Vihar, Delhi- 110092. **Respondent No. 2**

3. **Delhi Pollution Control Committee,**
   Through its Member Secretary
   6th floor, C wing, Delhi Secretariat, I P Estate, Delhi- 110002
   Phone No: 011-47441576
   E-mail: msdpcc@nic.in **Respondent No. 3**